

Dr. Sushila Nayar: All that I can say is that we have not turned down any good schemes for rural water supply up till now. But schemes have to be acceptable from the technical point of view to the experts and the materials for executing those schemes have to be available.

श्री भानु प्रकाश सिंह : मध्य प्रदेश, राजस्थान और गुजरात में अभी तक कितने ट्यूबवैल खोदे गए हैं और उन से जनता को कितनी राहत मिली है ?

अध्यक्ष महोदय : जनता को कितनी राहत मिली है, यह तो आप ही बता सकेंगे इनसे बेहतर।

श्री भानु प्रकाश सिंह : नम्बर तो बता दें।

अध्यक्ष महोदय : कितने कुएँ खोदे गये हैं ; क्या यह इनफार्मेशन आपके पास है ?

डा० सुशीला नायर : जी नहीं।

Shri Shivaji Rao S. Deshmukh: May I know whether it is a fact that in Purna valley of Maharashtra, in Vidarbha, which involves 2 lakhs of people and 300 villages, there is water supply which is affected by salinity which is injurious to human and animal health?

Mr. Speaker: I have already ruled that if we were to take up particular parts of the States, it would be difficult to answer.

Shri Shivaji Rao S. Deshmukh: It is purely a human question where 2 lakhs of people are suffering because of water supply which is affected by salinity.

Mr. Speaker: Order, order. Next Question. Shri Barupal.

Shri Shivaji Rao S. Deshmukh: Though it relates to a particular area, my question is that salinity affects the

health of human beings and also the animals.

Mr. Speaker: That the Minister will note. Next question.

Ghaggar River

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- *636. { **Shri P. L. Barupal:**
Shri Samnani:
Shri Bhakt Darshan:
Shri Hem Raj:
Shri Naval Prabhakar:
Shri Karni Singh Ji:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that a scheme has been formulated to check the flood waters from Ghaggar river that flows through Ottu dam in Punjab;

(b) whether the Rajasthan State Government have sent any scheme to the Central Government; and

(c) if so, the estimated cost of the said scheme and the steps being taken by Government to implement the same?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) No Scheme for control of Ghaggar Flood has yet been finalised.

(b) Yes, Sir.

(c) The estimated cost of the scheme is Rs. 470.98 lakhs. The scheme is under examination.

श्री प० ला० बारूपाल : क्या यह सही है कि इस बरस घघ्वर की बाढ़ से गंगानगर जिले में ७०,००० एकड़ भूमि जलमग्न हो गई है, यदि हाँ, तो इससे कितना नुकसान हुआ है ?

Dr. K. L. Rao: I have not got any information from the States as such. The information will be sought for and given to the Member.

श्री प० ला० बारूपाल : सरकार ने जो योजना बनाई है, यह कब तक लागू की जाएगी ?

Mr. Speaker: When will this project be implemented?

Dr. K. L. Rao: The schemes are under examination. We will take a very quick action in the matter. I expect that in the course of the next three months the schemes may be implemented.

Shri Bhakt Darshan: The floods from the Ghaggar river have been an annual feature for several years. May I know why the Central Government did not step in earlier? And even now, may I know by what time they are going to take a final decision?

Dr. K. L. Rao: Of late, the floods from Ghaggar river have been accelerated probably due to the wet cycle that we are going through now and secondly due to the greater amount of canalising done in Punjab. Anyway, the question is being gone into very carefully to solve this problem. We hope that we will be able to solve it in the next few months.

Shrimati Savitri Nigam: May I know whether any estimate has been made to find out the loss that has been incurred by the people of Rajasthan on account of these floods?

Dr. K. L. Rao: I do not have the information with me, but I shall get it for the hon. Member.

श्री रामेश्वरानन्द : यमुना की बाढ़ से चौगावां, डवकोली, चौरा आदि करनाल के पांच छः गांव वह चुके हैं और थोड़े थोड़े बकाया हैं। क्या इन गांवों को बचाने की कोई योजना है ?

अध्यक्ष महोदय : घघर की बाढ़ की बात है।

श्री रामेश्वरानन्द : घघर के साथ यमुना भी पंजाब में है।

Acquisition of Land in Delhi

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*637. { Shri Ramachandra Ulaka;
Shri Dhuleshwar Meena;

Will the Minister of Works, Housing and Rehabilitation be pleased to refer to the reply given to Starred Question No. 623 on the 28th March, 1963 and state:

(a) whether Government have since considered the proposals with regard to the acquisition of about 2,220 acres of land in different places in Delhi; and

(b) if so, the nature of decision taken in the matter?

The Deputy Minister in the Ministry of Works, Housing and Rehabilitation (Shri P. S. Naskar): (a) and (b). Government have since issued sanction for the purchase of the following lands:—

(i) 1500 acres on the Badarpur Maharauli Road, New Delhi.

(ii) 220 acres, South of Ring Road (Ramakrishnapuram), New Delhi.

(iii) 197 acres in the Masjid Moth area, New Delhi.

The question of purchase of land in Shahdara is still under consideration.

Shri Ramachandra Ulaka: May I know whether Government have any proposal to acquire some more land over and above these 2220 acres, so as to meet the present requirements of Government for housing in Delhi, and if so, the total area of land to be acquired in different places in Delhi?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): Our housing requirement in Delhi is roughly about 60,000 to 70,000 houses, and we need lands for that purpose. We hope to acquire some lands in Ghaziabad. I went and visited that area only about a month ago. We have taken over some lands in Faridabad too, and if